

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTICE

No. 26 (Mis.)/
II-14-1/2021(AG-III Pro.)

Bilaspur, dated: 24 Feb., 2022

The examination (written test and skill test) for promotion to the 69 vacant posts of Assistant Grade-III will be conducted on **05.03.2022 from 11.00 A.M. onwards at CSJA, Bodri, Bilaspur**. The examination will be conducted as per provisions contained in Sr. No. 11, First Schedule, Class-III to the C.G. High Court Services (Appointment, Conditions of Service and Conduct) Rules, 2017, in **two phases** as mentioned below:-

First Phase - Written examination (Written test) consisting of multiple choice questions - Comprising of

- (a) English knowledge - (making of small sentences, spellings, vocabulary etc.) - Max. 25 marks.
(b) Knowledge of computer operation- Max. 25 marks.

Second Phase- Skill Test - Comprising of

- (a) Knowledge of computer typing in English @ 30 wpm Max. 25 marks.
(b) Knowledge of computer typing in Hindi @ 25 wpm Max. 25 marks.

The Computer Typing **English Test** will be conducted in **UBUNTU/LINUX software** and **Hindi Test** will be conducted in **"UNICODE" Libre Office** with application.

The **Written Examination** for all the candidates will be conducted in **01 batch i.e. from 11.00 AM to 12.00 PM** and the **skill test** will be conducted in **02 batches** roll number wise as mentioned below:-

Batch	Roll Number	Time	Number of employees
1	101 to 140	01.00 to 02.00 PM (Computer typing in English - 01.00 to 01.10 PM Computer typing in Hindi - 01.30 to 01.40 PM) Duration of English Test - 10 minutes. Duration of Hindi Test - 10 minutes.	40
2	141 to 176	02.30 to 03.30 PM (Computer typing in English - 02.30 to 02.40 PM Computer typing in Hindi - 03.00 to 03.10 PM) Duration of English Test - 10 minutes. Duration of Hindi Test - 10 minutes.	36

By order of Hon'ble the Chief Justice


(Santosh Sharma)
I/c. Registrar General

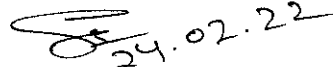
Note- (1) Copy of eligible & ineligible candidates & (2) List of Instructions are available on the notice board of O/o Registrar (V./I & E).

End.No. 2029 (Mis.)/
II-14-1/2021(AG-III Pro.)

Bilaspur, dated: 24 Feb., 2022

Copy forwarded to: -

1. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
 2. Registrar (Vigilance/I.&E./S & A Cell/J), High Court of Chhattisgarh, Bilaspur,
 3. Director (CSJA), High Court of Chhattisgarh, Bilaspur,
 4. Additional Registrar (J/D.E. & E./A), High Court of Chhattisgarh, Bilaspur,
 5. Additional Director (CSJA), High Court of Chhattisgarh, Bilaspur,
 6. I/C Registrar (Computerization)-cum-CPC, High Court of C.G., Bilaspur- with a request to get it be uploaded in the website of this High Court.
 7. Budget Officer, High Court of Chhattisgarh, Bilaspur,
 8. Accounts Officer, High Court of C.G., Bilaspur,
 9. Assistant Registrar (Estt./Protocol), High Court of Chhattisgarh, Bilaspur,
 10. Section Officer (Protocol)/Court Officer, High Court of Chhattisgarh, Bilaspur,
- for information/ further necessary action.*


(Santosh Sharma)
I/c. Registrar General